

the shifts in the Industrial Policy Resolution;

(b) whether Government have got the details of the new policy to be pursued by the State Government; and

(c) how far the proposed new industrial policy of Kerala Government will conform to the overall pattern of the Industrial Policy Resolution of the Central Government?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). A news item appearing in a section of the press has come to the notice of the Government according to which the Industries Minister of Kerala is stated to have hinted at the possibility of a shift in the industrial policy of the State Government. He is, however, stated to have declined to give the details of the new policy which, according to him, is still under State Government's consideration. The news item does not mention the Industrial Policy Resolution as such. No further information in the matter is available with the Government of India.

(c) Does not arise.

#### Manufacture of X-Ray Tubes

\*341. Shri P. K. Deo:  
Shri G. C. Nalk:  
Shri K. P. Singh Deo:  
Shri A. Dipsa:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether there is any proposal to manufacture X-Ray tubes in the public sector in India;

(b) if so, how much annual saving in foreign exchange will be made as a result thereof;

(c) whether it is also proposed to have any foreign collaboration in this project; and

(d) if so, the main features thereof?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes, Sir. M/s. Bharat Electronics Limited, Bangalore propose to manufacture X-Ray Tubes.

(b) About Rs. 47.60 lakhs per annum.

(c) Yes, Sir.

(d) Yes, Sir. Details are under examination.

#### Operating Efficiency of Indian Railways

\*342. Shri K. P. Singh Deo:  
Shri D. N. Patodia:

Will the Minister of Railways be pleased to state:

(a) the reasons which are standing in the way of increasing the efficiency of operation and the speed of the Indian Railways as compared to other developed countries despite the very large investments in the recent times; and

(b) the steps taken to improve the norms of operation of the Indian Railways?

The Minister of Railways (Shri C.M. Poonacha): (a) and (b) A statement is laid on the table of the Sabha. [Placed in Library. See No. LT-311/67].

#### Khetri Copper Project

\*343. Shri D. N. Patodia:  
Shri N. K. Somani:

Will the Minister of Steel, Mines and Metals be pleased to state:

(a) the capital outlay that was originally estimated some years back for the Khetri Copper Project and the latest estimate of the capital outlay which has been prepared for this project;

(b) the period during which this project was originally estimated to be completed and the period which Government now consider necessary to complete the project;

(c) if the completion of the project is likely to take a longer time, the reasons therefor; and

(d) whether the estimated total output of the project on completion is considered economic in the context of its capital outlay?

The Minister of Steel, Mines and Metals (Dr. M. Chenna Reddy): (a) The capital outlay for the Khetri Copper Project for the production of 21,000 tonnes of copper per annum estimated in 1962 was Rs. 24.44 crores.

The revised capital cost for the enlarged project which will produce 31,000 tonnes of copper metal per annum (21,000 tonnes from Khetri and 10,000 tonnes from the ore at Kolihan) along with the Sulphuric Acid and Fertiliser Plant is estimated at Rs. 73.52 crores.

(b) Originally it was proposed to complete the project by 1966. It is now expected that it will be commissioned by end of 1969-70.

(c) The delay was occasioned by non-availability of foreign credit to meet the foreign exchange requirements of the project. Besides, it was also decided to enlarge the scope of the project and also to make provision for the recovery and utilisation of by-products to improve the economics of the project.

(d) In view of the scarcity of copper metal and the importance of developing indigenous production and also the ruling prices of the metal, the project is considered economic even at the revised capital cost.

**Shooting of an M.L.A. (U.P.) in running Train**

\*344. Shri Vishwa Nath Pandey:  
Shri Ram Kishan Gupta:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Shri Darbari Lal M.L.A. (U.P.) was shot dead on the 16th March, 1967 in a train near Bhupia Mau Railway Station, three miles from Partapgarh;

(b) if so, the details thereof; and

(c) the measure Government propose to take to prevent such incidents taking place in the running trains?

The Minister of Railways (Shri C. M. Foonacha): (a) Yes Sir.

(b) Shri Darbari Lal, MLA accompanied by his friend, a Principal of a local school, left Allahabad by 357 Up at 10.35 P.M. on 16th March 1967. He was sleeping in a third class compartment. Just after the train left Bhupia Mau Station, it was stopped by pulling the alarm chain at about 00.30 hours. Some persons entered the compartment and fired 3 shots at Shri Darbari Lal. The assailants got down and disappeared in the fields under cover of darkness. Shri Darbari Lal was taken to Partapgarh station, given medical aid and then sent to Civil Hospital where unfortunately he expired.

(c) Maintenance of law and order in railway premises as also safety and security of railway property and life and property of passengers and railway employees is the responsibility of the State Government and the State Government Railway Police and close co-operation as required is maintained with them at various levels.

**Export-oriented Spinning Mills**

\*345. Shri Vasudevan Nair:  
Shri C. Janardhanan:  
Shri P. C. Adichan:

Will the Minister of Commerce be pleased to state:

(a) whether any decision has been taken regarding the location of the centrally sponsored export-oriented spinning mills; and

(b) if so, the places chosen for the same?

The Minister of Commerce (Shri Dinesh Singh): (a) and (b). The question of location of Centrally sponsored export-oriented spinning mills is under examination.